

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 150 of 1996.

Tuesday this the 6th day of February, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R. Krishna Kumar,
Fitter Grade II,
Power Supply Installation,
Traction Distribution Unit,
Southern Railway,
Palghat.

.. Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O., Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town, P.O.,
Madras-3.
3. The Divisional Railway Manager,
Southern Railway,
Palghat Division, Palghat.
4. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
5. The Divisional Electrical
Engineer, Southern Railway,
Traction Distribution Unit,
Palghat Divisional Office,
Palghat.
6. Shri Rengarajan, Secretary,
Southern Railway Mazdoor Union,
Divisional Office, Palghat. .. Respondents

(By Advocate Smt. Sumathi Dandapani for R.1-5)

The application having been heard on 6th February, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A1 order, by which he was reverted from the post of Electrical Fitter Grade II to the post of Electrical Fitter Grade III. The only ground stated in the impugned order for ordering reversion is that:

"A review of his case based on representations from the organised labour, it is found that his promotion ... is not in order."

(Emphasis added)

Authorities must think on their own, and should not act on the basis of what organised labour tells. That apart, an order of reversion which causes adverse civil consequences cannot be passed without notice or pre-decisional hearing. We quash the impugned order A1. We have not expressed any opinion on the merits.

2. Original Application is allowed as aforesaid. No costs.

Tuesday this the 6th day of February, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

rv6/2

LIST OF ANNEXURE

1. Annexure A1: A true copy of the Office Order bearing No. J/TRD/3/96 dated 29.1.96 issued by the 4th respondent.

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